

**Deaths due to Encephalitis**

133. SHRI P.R. KUMARMANGALAM:  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Encephalitis claimed a number of lives in the country during 1989;

(b) if so, the details of the cases and deaths, State-wise; and

(c) the precautionary measures being taken to check the spread of the disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILMANI ROUSTRAY): (a) and (b) During 1989, ( according to reports received upto November, 1989), 1965 deaths have been reported due to Japanese Encephalitis as per details given below:-

	<i>Cases</i>	<i>Deaths</i>	
Assam	1297*	448*	*7cases and 4 deaths of Arunachal Pradesh admitted in Assam Hospitals.
Andhra Pradesh	1	—	
Bihar	119	31	
Goa	7	—	
Karnataka	30	14	
Manipur	23	13	
Tamil Nadu	220	132	
U.P.	1560	030	
West Bengal	2271	806	(as per reports received upto November, 1989)
	5528	1964	

(c) The following measures are being undertaken to check the spread of the disease:—

- Based on epidemiological trends, advance warning are given to the States.
- Technical guidance and assistance are provided to States through correspondence and visits of NMEP officers.

— Insecticides and spray equipment/ fogging machines supplied under NMEP are utilised by the States for containment of outbreaks.

— N.I.V., Pune, N.I.C.N., Delhi, S.T.M., Calcutta and A.I.I. P.H., Calcutta have been involved for epidemiological investigations and viral confirmations.

— An action Plan for taking up J.E.

control activities in an organised manner in the 8th Plan is under formulation. The Plan will include:—

- (i) Sentinel surveillance
- (ii) Early diagnosis, proper management of patients and rehabilitation.
- (iii) Vector Control.
- (iv) Prophylaxis-Vaccination and use of mosquito proof-pig-pen etc.
- (v) Health Education.
- (vi) Training.
- (vii) Research.

— Cash Assistance worth Rs. 3.00 crores has been provided during 1988-89 to highly J.E. affected States for vector control and Health Education as Central Share on 50:50 sharing basis between Centre and States under NMEP.

— One minute video quickies on J.E. have been produced by the Dte. NMEP in regional languages for Health Education.

#### **Assistance to Small Manufacturers of Handloom Fabrics**

134. DR. THAMBI DURAI : Will the Minister of TEXTILES be pleased to state :

(a) whether there is any proposal for giving assistance to small manufactures of handloom fabrics to enable them to directly export these products; and

(b) if so, the details thereof ?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a)

and (b). Handloom fabrics are manufactured only in the decentralised sector and hence there is no proposal to distinguish between small and big manufacturers in the grant of export assistance.

#### **Incentives to Deep Sea fishing Industries**

135. DR. V. RAJESHWARAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the incentives given to deep sea fishing industry;

(b) whether there is any proposal to give some more incentives to encourage deep sea trawler operations; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). While various incentives are considered and given for the development of the deep sea fishing industry from time to time, presently the major incentives in this area include provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels, provision of loan facility by Shipping Credit and Investment Company of India Ltd. construction of fishing harbours at major and minor ports, training of deep sea fishing operatives for manning fishing vessels, dissemination of information regarding the types and quantities of fish likely to be available through systematic and intensive surveys of fishery resources in the Indian Exclusive Economic Zone, chartering of foreign fishing vessels, reduction in duty rates in respect of equipment for fish processing industry, etc.

#### **Development of Srinagar and Jammu Under Core Area Development Plan**

136. SHRI JANAK RAJ GUPTA : Will the Minister of URBAN DEVELOPMENT be pleased to state :